

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 29649/2019

(Arising out of impugned final judgment and order dated 14-02-2019 in CRLA No. 8313/2008 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

WASID ALI & ANR.

Respondent(s)

(IA No.140143/2019-CONDONATION OF DELAY IN FILING and IA No.140144/2019-EXEMPTION FROM FILING O.T.)

Date : 20-09-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Ankit Goel, AOR
Mr. R.K. Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

Leave granted.

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER